

[Print](#)**Defective Case Register from 2024-12-30 to 2024-12-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/39038/2024	TRILOCHAN DASH	2024-12-30	1.G.R. case not mentioned entire petition.2 .Page no 11 and 12 not legible.
2	D-BLAPL/39175/2024	MANOJ KUMAR AGRAWALLA	2024-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. BLAPL No. not correct in index2.Date not reflect in V. nama.
3	D-BLAPL/39170/2024	ASUTOSH TRIPATHY	2024-12-30	1. Annex.2 not reflect in the petition.2.As per declaration, sl. no.2 of affidavit , not tally with cause title. 3.Name of the trial court not tally with rejection order
4	D-WP(C)/54814/2024	KRISHNA CHANDRA SAHU	2024-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-ABLAPL/39290/2024	AMLAN SHAKTI PAUL	2024-12-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 vide annex-1 not neat.
6	D-ABLAPL/39234/2024	DHIRENDRA KUMAR DAS	2024-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration.
7	D-CRLREV/39262/2024	BISWAJIT NAYAK	2024-12-30	Good ground certificate not furnished (ii)Name of victim be not disclosed.
8	D-BLAPL/39251/2024	BIDYALOK MOHAPATRA	2024-12-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Index not properly page marked.2.Name of the Lower Court in rejection order not tally with Petition.3. Page nos. 16 and 17 not neat.
9	D-BLAPL/39189/2024	DEEPAK KU SAHOO	2024-12-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 not legible.
10	D-BLAPL/39168/2024	ASUTOSH TRIPATHY	2024-12-30	1. Name of the trial court not tally with rejection order. 2. Annex.2 not reflected in the petition.
11	D-ABLAPL/39227/2024	JNANINDRA PANI	2024-12-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Receipt Showing Serv.copy To cg not Filed.
12	D-CRLA/39073/2024	SIDDHARTH GOUTAM DAS	2024-12-30	1. Period of Delay 07 days
13	D-ABLAPL/39226/2024	DEBASISH PATNAIK	2024-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-1 and 2 not properly page marked in Index.2. Signature of the deponent not tally with affidavit.3. Annexure-2 not marked on file.3. Signature of the petitioner on V. nama not tally with cause title.4. Paragraph no. not correctly furnished on declaration.
14	D-BLAPL/39165/2024	AMULYA RATNA PANDA	2024-12-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 and 9 not partially legible.
15	D-CRLMC/39034/2024	SUSANTA KUMAR TRIPATHY	2024-12-30	30-OTHER DEFECT (IF ANY) Number of trial case mentioned in prayer seems to be incorrect.
16	D-ABLAPL/39198/2024	DEEPAK KU SAHOO	2024-12-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.7 not neat.
17	D-ABLAPL/39298/2024	OM PRAKASH SARAN	2024-12-30	30-OTHER DEFECT (IF ANY) G.R number not tally with cause title and prayer person.Page marking not proper.Page 10 not proper arranged.
18	D-ABLAPL/39287/2024	SWARAJ PATEL	2024-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
19	D-CRLMC/39292/2024	DAYANANDA MOHAPATRA	2024-12-30	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Age of petitioner does not match with the age of deponent and in v.nama,(ii)Provision of law not given in IA.
20	D-ABLAPL/39115/2024	DILIP KUMAR SAHU	2024-12-30	1.In declaration paragraphs no not correctly furnished
21	D-ABLAPL/39036/2024	GYANENDRA KUMAR PARIDA	2024-12-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Date of TC order not furnished in Annex. 3.
22	D-BLAPL/39194/2024	SOUBHAGYA KUMAR DASH	2024-12-30	1. BLAPL NO.5165 /2024 and10106/2024 date of disp.of in reference certificate not tally with FIR details.2.para.7 reflected two times in petition. 3. Name of trial court pending not reflected in the cause title and date of rej.order not correct index.
23	D-ABLAPL/39078/2024	KABIRAJ SAHOO	2024-12-30	1.Name of the petitioner does not tally in petition as well as signature of affidavit and V.nama.
24	D-ABLAPL/39279/2024	DR. PURUSOTTAM CHULI	2024-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit.Page 10 not neat.
25	D-ABLAPL/37653/2024	MOHANDRA DALAI	2024-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of advocate not in capital letter in V nama.
26	D-CRLREV/39239/2024	JYOTIRMAYA SAHOO	2024-12-30	Title of petitioner appears to be wrong at page 7,(ii)Page no.14 not filed.(iii)Copy of charge sheet be filed.
27	D-CRLMC/38868/2024	J.K.MISHRA 2	2024-12-30	1. Copy of the charge sheet to be filed.
28	D-WP(C)/54805/2024	KRISHNA CHANDRA SAHU	2024-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) date not furnished in v.nama
29	D-ABLAPL/39215/2024	SURYAKANTA DWIBEDI	2024-12-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-BLAPL/39187/2024	SOMANATH SATAPATHY	2024-12-30	1.BLAPL No. 8749 disp. of on . 30-7-2024 not tally with reference details. 2..Receipt Showing Serv.copy To cg not Filed.
31	D-ABLAPL/39102/2024	EKTA AGARWAL	2024-12-30	1.page no. 87 reflected two times and page no.88 not found. 2..Receipt Showing Serv.copy To cg not Filed.
32	D-ABLAPL/39284/2024	AMLAN SHAKTI PAUL	2024-12-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 and 13 not neat.
33	D-BLAPL/39247/2024	PREETAM MISHRA	2024-12-30	1. Page nos. 11 and 12 not available on record as per index.
34	D-BLAPL/39190/2024	ASUTOSH TRIPATHY	2024-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the trial court not tally with rejection order. 2 .D.C.fee Rs. 2/- to be paid on V.nama and authorization, on behalf of petitioner not reflected in affidavit.
35	D-CRLREV/39166/2024	MANOJ KUMAR MOHANTY	2024-12-30	Index not properly Filled in
36	D-BLAPL/39169/2024	AMITAV TRIPATHY	2024-12-30	Annex.1 not reflected in the petition.
37	D-BLAPL/39246/2024	GOREKHANATH DAS	2024-12-30	Name of victim should not be mentioned as per standing order.Put up for further SR.
38	D-CRLREV/39271/2024	DESHA RANJAN RATH	2024-12-30	1. Copy of Trial Court Judgement / Order - Xerox copy filed-Authenticated copy be filed. 2.Petitioner no.3 signed differently 3.Revision petition not page marked.
39	D-CRLA/36612/2024	SRINIBASH SATAPATHY	2024-12-30	Put up for further S .R after filing of c .copy of impugned judgement and deleting name of victim in I.A -3138 /2024

40	D- ABLAPL/39241/2024	AKSHAYA KUMAR SAHOO	2024-12- 30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished on declaration.
41	D-WP(C)/54014/2024	KAJAL SAHOO	2024-12- 30	30-OTHER DEFECT (IF ANY) 1-Annexure 1 not properly page
42	D- CRLREV/39221/2024	PABITRA KUMAR NAYAK	2024-12- 30	Good Ground Certificate Not Furnished
43	D- ABLAPL/39209/2024	HEMANTA KUMAR MOHANTA	2024-12- 30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
44	D- BLAPL/39256/2024	ADHIRAJ MOHANTY	2024-12- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation of the deponent on affidavit not furnished.2. Date of rejection order under Annexure-2 not tally with para-6 of the petition.